



School of Law, Ansal University

Presents

INTERNATIONAL CONFERENCE ON CHILD RIGHTS: UNHEARD VOICES

Date: April 27, 2019

Themes: -

- Child Protection Laws and the role of NHRC and other agencies
- Protection of Children: International Laws Framework
- Family and Alternative Care
- Cyber Space and Children
- Child Abuse and Child Trafficking
- A child in care of need and protection and child in conflict with laws.
- Role of NGOs

Important Dates: -

Last date for submission of Full Paper along with Abstract: 15 April 2019

Last date for submission of Registration Fees: 15 April 2019

Date of the Conference: 27 April 2019



ABOUT SCHOOL OF LAW, ANSAL UNIVERSITY

School of Law - Ansal University is approved by the Bar Council of India and offers B.A. LL.B. (Hons) and B.B.A. LL.B. (Hons) at the undergraduate level and also one-year LL.M. at the postgraduate level. The School of Law was established at Ansal University in 2014 to impact quality legal education, intending to produce world-class professionals, scholars and academicians in law. The School implements the curriculum through the concept of clinical legal education where the students get an outbound experience of practical nuances of legal profession. The School has continually strived to achieve excellence in legal education through interactive teaching learning process, clinical opportunities, exposures to the legal profession. It encourages selected students to be academically sound in an enabling atmosphere conducive to their all-round development.

PEOPLE BEHIND

- Patron

Dr Raj Singh, Vice Chancellor, Ansal University, India

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Dr Komal, Assistant Professor, School of Law, Ansal University, India

Ms. Astha Mehta, Assistant Professor, School of Law, Ansal University, India

About the Conference: -

Our voices remained unheard and those of us who have parents, they cannot afford to hear us as we are expected to work because our family doesn't have money to have two meals a day. We want to play together on the green field under the open sky but where's the place and where's the time. There are two types of children, one who sell toys and the ones who buy them. We are the first category. Ask us if we know what having a childhood means or what having to play with the toys mean. We want to learn how to write but where's the money; we have to choose between working for a meal a day or going to school. The answer is obviously clear. Some of us don't have a family. It does appear we have a choice but the reality is that we have no choice but to earn to get ourselves a meal a day to survive. We are left to fend for ourselves on the street. Does anyone know what all kinds of exploitation we go through? It is the headline when a small child or even an elderly woman is raped, no one even gets to know if something like that happens to us because we are poor ignored sections of the society and at times our innocence doesn't even let us know that we are being exploited. The pain in our voices is often ignored. This is the sad state of the children in our country. Interact with us and you will know.

We, the Children and the citizens of this society, constitute the most vulnerable section of society and are considered supremely important asset. It does sound intellectual and shows the concern when people talk about Child Rights but what next? Is there anything being done for us in the right direction to protect our interests and rights or everything just exists on the paper? Are our Legislations, Policies, and Programmes really in consonance with the perspectives enshrined in the Constitution and the UN Convention on the Rights of the Child?

A great deal of thought needs to be put on this issue. We appreciate that a lot has been done for us but we cannot ignore the fact that still a lot needs to be done. There's a need to prioritize safe childhood globally. Children are being brought and sold for prices lesser than that of animals. Is this our worth when we are called the wealth of the nation? Protecting us from all forms of violence, abuse, and exploitation is integral to our holistic development. At an age where we should be in school learning and enjoying our childhood, we are married off; engaged in work – in farms, households, restaurants, and in industries; trafficked for labour and sexual exploitation; and exposed to abuse and violence.

- AN UNHEARD VOICE

This Conference aims to channelize the intellectual, moral and political power of the world's leaders to focus on the greatest challenge of our times, the need to protect and educated every child and ensure that every child knows what really a childhood is, except those who are born in privileged and well to do families. The idea of a united future has never been more urgently needed than today. Let our intellectual and moral might arrive at its rightful conclusion, our children. We must leave behind a legacy of compassion. The dreams of our children can only be fulfilled by our collective will and strong resolve. We have people who have will and compassion to work for children and their rights. The compassion is the inspiration behind this Conference. Let's not forget that as the society, we have a moral obligation towards the development and security of children. The onus to make the world child-friendly is on us.

REGISTRATION FEES: -

Students/Research Scholars: 1000/- per person (Co-authorship is allowed)

- Skype Presentation: 1200/-

Professionals/Academicians/Others: 1500/-

- Skype Presentation: 1700/-

Note: -

1. Bank details for Online Transaction: -

Account Name- Ansal University

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- 2. Please fill the registration form prior to sending any details/full paper/abstract https://goo.gl/forms/QAgoU86oyJCCAw6I2
- 3. Please Email the Abstract and Research Papers to along with the registration fee submission details to conferencesol@ansaluniversity.edu.in

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##Selected research papers will be published with a leading publisher.

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